

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-257(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY:M/s. Billets Elektro Werke Pvt. Ltd. V/s. M/s. Tryst Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

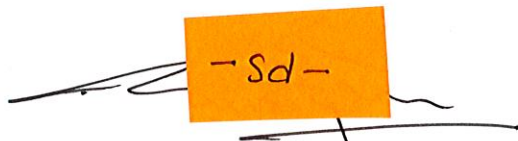
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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| | For the Petitioner (s) | : Mr. Milan Singh, Advocate | | |
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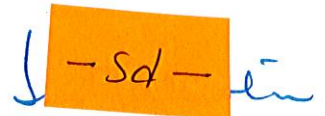
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| | For the Respondent (s) | : None | | |
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Order

Notice to the Respondent returnable on 22nd August, 2017. Dasti. Affidavit of service be filed.


- Sd -

(S. K. Mohapatra)
Member (T)


- Sd -

(Ina Malhotra)
Member (J)